

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 14.11.2017.

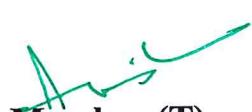
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
 2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No. 79/ BB/17	-	For filing objections	73(4)	Mr. Ramalingam Krishnan alias Ashok Ramalingam Vs Anytime Medicare Services Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	R. Parthasarathy 9341219203	Anytime Medicare Services (P) Ltd.	7. D. M.
2	Ashok 9742132241 For Abhishek	Petitioners	Ashok

ORDER

Counsel for Petitioner is present. PCS for Respondent is present. He filed Counter Affidavit and he also requested the Tribunal to direct the Petitioner Counsel to furnish Annexure to the main petition. Counsel for Petitioner is directed to serve Annexure on PCS appearing for the Respondent. He has filed 2 set of Counter Affidavit and he is directed to file one more set. List it for hearing on 19/12/2017.


Member (T)


Member (J)